

### Mileage Allowance to Running Staff

8986. SHRI R. S. VIDYARTHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Mileage Allowances to the Running Staff are proposed to be revised along with the T. A. rates pending decision of a Committee constituted to investigate into the structure of mileage rules ; and

(b) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No.

(b) The Committee appointed by Government to review the rules and rates of Running Allowance has already been asked to keep in view the revision in the rates of Travelling Allowance and its report is awaited.

### Metre Gauge Line from Agra Cantonment to Mathura

8987. SHRI R. S. VIDYARTHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that people at Agra Cantonment Junction are experiencing a great hardship due to the non-availability of metre gauge line from Agra Cantonment to Mathura ; and

(b) if so, the steps being taken to eradicate such hardship ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No representations have been received in this Ministry in the recent past from the travelling public that any inconvenience is caused to them for want of a metre gauge line between Agra Cantt. and Mathura. Besides, Agra Cantt. and Mathura are already connected by metre gauge by a slightly circuitous route via Achnera.

(b) Does not arise.

### औद्योगिक उपक्रमों के मालिकों का पाकिस्तान में निवास

8988. श्री रा० स्व० विद्यार्थी : क्या औद्योगिक विकास तथा सवकाय-कार्य मंत्री यह बातें की कृपा करेंगे कि :

(क) भारत में ऐसे औद्योगिक उपक्रमों की

संख्या कितनी है जिनके मालिक अथवा हिस्सेदार पाकिस्तान में रहते हैं अथवा जो बार बार पाकिस्तान जाते रहते हैं ; और

(ख) गत पांच वर्षों में उन्होंने पाकिस्तान को कितना घने भेजा है ।

औद्योगिक विकास तथा सवकाय कार्य-मंत्री (श्री फलरुहीन अली अहमद) : (क) और (ख). इस मन्त्रालय में सूचना प्राप्त नहीं है। यह मन्त्रालय कम्पनियों से संबंध रखता है, स्वामित्व तथा साझेदारी कामों से नहीं।

### Railway Accidents

8989. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the views of the All India Railwaymen's Union have been ascertained regarding causes of Railway accidents ;

(b) if so, what are their views ; and

(c) if not, the reason for not asking the same ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (c). Presumably the question refer to the All India Railwaymen's Federation.

This Federation was given an opportunity by the Railway Accidents Committee 1962 to give its views regarding causes of railway accidents and they were duly considered by that Committee; whose final recommendations have been implemented as far as possible.

The Zonal Railways are also seeking the co-operation of recognised unions (including union affiliated to A. I. R. F.) through the forum of the P. N. M. in regard to safety matter and action to the extent necessary and feasible is being taken by them.

### Taking over of Textile Mills in Kanpur

8990. SHRI S. M. BANERJEE : Will the Minister of COMMERCE be pleased to state :

(a) whether final decision has been taken to take over some of the textile mills in Kanpur; and

(b) if not the reasons therefor ?